

SECTION : XIV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
INTERLOCUTORY APPLICATION NOS. 102-103
(Application for directions)

IN
PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) Nos. 8398-8399 &
12415/05

SUPER BAZAR KARAMCHARI
DALIT SANGH. & ANR.

... PETITIONERS

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

OFFICE REPORT

The applications in the matters above mentioned were listed before the Hon'ble Court on 13.04.2017, when the court was pleased to pass the following order

"Issue notice on I.A.Nos.102-103 of 2017, returnable on 27.4.2017.

Mr. N.K. Mody, learned senior counsel, appearing on behalf of Mr. M.P. Shorawala, Advocate-on-Record, accepts notice for M/s. Writers and Publishers Ltd."

It is submitted that as directed above show-cause notice to M/s. Writers & Publishers Limited through Mr. M.P. Shorawala Advocate, was issued on 19.04.2017. Mr. M.P. Shorawala, Advocate has on 24.04.2017 filed reply affidavit without filing Vakalatnama/Appearance. However, the reply affidavit has been included in I.A. No. 102-103 paper books.

The applications in the matters above mentioned are listed before the Hon'ble Court with this Office Report.

DATED this the 26th DAY OF APRIL, 2017.

ASSISTANT REGISTRAR

Copy to:-

1. Mr L.R. Singh, Advocate
2. M/s Mitter & Mitter Co., Advs.
3. Ms Prerna Mehta, Advocate
4. Mr V.K. Verma, Advocate.
5. Ms Kavita Wadia, Advocate.
6. Mr A.K. Gupta, Advocate.
7. M/s Saharya & Co., Advocates.
8. Mr D.N. Goburdhan, Advocate.
9. Mr C.D. Singh, Advocate.
10. Dr Kailash Chand, Advocate.
11. Mr Anis Ahmed Khan, Advocate

12. Mr Ravindra Kumar, Advocate.
13. Mr Surya Kant, Advocate.
14. Dr Sushil Balwada, Advocate.
15. Ms Puja Sharma, Advocate.
16. Mr P. Narsimhan, Advocate.
17. Mr Ravindra S. Garia, Advocate.
18. Mr Chiraranjan Addey, Advocate.
19. Ms Shilpa Singh, Advocate.
20. Mr Ravi Kumar Tomar, Advocate.
21. Mrs. Anil Katiyar, Advocate
22. Mr. Prashant Bhushan, Advocate
23. Mr. M.P. Shorawala, Advocate

ASSISTANT REGISTRAR

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